

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 1595

TO BE ANSWERED ON THE 08TH DECEMBER, 2015/AGRAHAYANA 17, 1937 (SAKA)

DEATH IN POLICE CUSTODY

1595. ADV. SHARADKUMAR MARUTI BANSODE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether crime rate and violence on people in police custody are on the rise during the last few months in the country;

(b) if so, the details thereof;

(c) whether the vacancies are still vacant or filled in the police and Central Armed Police forces in different States; and

(d) if so, the details thereof and if not, the reaction of the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)

(a) & (b): As per information received from the National Human Rights Commission, crime rate and violence on people in police custody show mixed trend during the period 1-4-2015 to 30-11-2015. Details at Annexure

(c)&(d): Information is being collected and will be laid on the table of the House.

Reply in respect of part (a) & (b) of Lok Sabha Unstarred Question No. 1595 due for answer on 8-12-2015

STATEMENT SHOWING MONTH-WISE NO. OF CASES REGISTERED UNDER POLICE CATEGORY DURING THE PERIOD 01/04/2015 TO 30/11/2015

MONTH/DURATION	DEATHS IN POLICE CUSTODY (INTIMATION)	CUSTODIAL TORTURE	OTHERS	Total
April-15	11	31	2,208	2,250
May-15	5	43	3,108	3,156
June-15	12	35	3,251	3,298
July-15	22	50	3,818	3,890
August-15	17	48	3,028	3093
September-15	19	50	3,187	3256
October-15	12	44	3,572	3628
November-15	13	29	2,744	2786
TOTAL	111	330	24,916	25,357